

tion to I.G. rank out of Delhi in the month of March/April, 1985;

(b) if so, the particulars of such officers with their new postings;

(c) whether they have been relieved of their charge in Delhi Police and they have taken over charge where they were transferred; and

(d) if not, the reasons therefor and when they will be relieved from Delhi Police and asked to join at their new places of postings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) No, Sir.

(b) to (d). Do not arise.

#### **Demands of Students of Aircraft Maintenance Engineering**

6628. SHRI SAIFUDDIN CHOWDHURY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the students of Aircraft Maintenance Engineering of Jamia Millia University are demanding recognition of their course and a fullfledged BE course of the University;

(b) whether the students are dissatisfied with the present Exam system under D.G.C.A. and also financial burdened due to heavy fees; and

(c) if so, whether Government propose to take effective steps to raise it to the level of Degree and remove all difficulties presently faced by them?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) Yes Sir.

(b) Government are not aware of the dissatisfaction of the students with the present system of examination under the Director General of Civil Aviation and the financial hardships due to the heavy fees.

(c) No such proposal is at present under consideration of the Government. The University should look into the difficulties that the students may be facing and take appropriate action;

#### **Imposition of Restrictions of Issue of Residential Permits to British Nationals of Indian Origin**

6629. SHRIMATI INDUMATI BHATTACHARYA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government of India have imposed restrictions on issue of residential permits to British nationals of Indian origin and birth;

(b) if so, the details thereof;

(c) whether such British nationals of Indian origin and birth seeking residential permits for temporary stay in India without relinquishing British citizenship are required to transfer all their assets in Britain and/or to repatriate the balance held by them in UK Banks;

(d) the details of the Government orders and Circulars in this regard; and

(e) the reasons why such restrictions are considered necessary?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) No, Sir;

(b) Does not arise.

(c) to (e). Information is being collected and will be laid on the Table of the House.

#### **Promotion of UDCs and Assistants in Ministry of Home Affairs**

6630. SHRI GOLAM YAZDANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether all the UDCs promoted to the Grade of Assistant on long-term basis with effect from the 29th December, 1983, under the provisions of the Department of Personnel and AR O. M. No. 5/7/83-CS-11 (ii), dated 29-12-1983, have been allowed to be included in the Select List of Assistants' Grade for filling up of general vacancies for the year 1983 vide Department of Personnel O.M. dated 10th January, 1985;

(b) if so, how many UDCs of the CS Cadre of the Ministry of Home Affairs were promoted to the Grade of Assistant on long-term basis from 29-12-83 and whether all of